

CCP. 38/08

2/6/08

Applicant is present in person.
Sri P. Anwarthi holding brief of Sri Atk.
Chaturvedi. Submits that he is filing
valcalatnama on behalf of respondent
Nos 1 & 2.

Applicant submit that the authorities
have complied with the directions of
this Tribunal & as such the present CCP
has become infructuous.

In view of the above, CCP is
dismissed as infructuous. Notice
discharged.

by
(Dr. Atk. Mishra)
M(A)

(M. Kanthiah)
M(J)

2
ok by
c. by Tander
dated - 26/6/08
Recd
28-6-08